

Seventeenth Loksabha

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**Title: Regarding pensionary and health benefits to the Short service Commissioned Officers,the Emergency Commissioned Officers and Women Special Entry Officers in the Indian Army**

**SHRI MANISH TEWARI (ANANDPUR SAHIB):** Thank you very much, Mr. Chairperson, Sir. In addition to the Permanent Commissioned Officers in the Indian Armed Forces, there are three other categories of officers. They are the Short Service Commissioned Officers, the Emergency Commissioned Officers and the Women Special Entry Officers. These officers also perform the same role and responsibility as the Permanent Commissioned Officers. Unfortunately, they have been denied pensionary and health benefits in terms of what is available to the Permanent Commissioned Officers. Most of them – about 10,000 of them in number – are veterans of 1962, 1965, 1971 and 1999 wars. My request or my appeal to the Government is that these officers or these categories of officers should also be given 'One Rank One Pension' on a *pro rata* basis. Health benefits should be extended to them so that they can live their lives in dignity and with the respect they deserve. Thank you.